

received by the banks under 20- Point Programme during 1989-90 (so far) in Uttar Pradesh;

(b) the number of persons, out of them, granted loans and the total amount advanced;

(c) whether any annual target was fixed for banks in this regard; and

(d) if so, the names of banks which have not achieved the target and the action proposed to be taken against the defaulting banks?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d). The Reserve Bank of India (RBI) has reported that, in view of the diverse nature of activities covered under 'New 20 Point Programme' (TPP) and in the absence of concrete schemes in respect of each point, there are no fixed targets earmarked for the banks for the TPP as a whole or for each point thereunder. Further, the present data reporting system does not also provide information in the manner asked for. However, as per information received from Reserve Bank of India (RBI), the outstanding advances of all scheduled commercial banks in Uttar Pradesh under Twenty Point Programme (TPP), as at the end of June 1988 (latest available) were Rs. 1097.91 crores in 25 85 lakh borrowal accounts.

[English]

Coffee Export

2587. SHRIMATI BASAVARAJESWARI: Will the Minister of COMMERCE be pleased to state:

(a) whether India will benefit from the two year extension of the International Coffee Agreement as no quota have been fixed

for exporting countries; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) and (b). With sufficient exportable surplus of coffees available and the quality of Indian Coffee being of a very high order, India is likely to benefit with the waiver of quota restrictions by the ICO.

[Translation]

Varanasi-Aunrihar Chhapra Rail Line

2588. SHRI KESHORAO PARDHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the necessary funds for conversion of Varanasi Aunrihar-Chhapra metre gauge line into broad gauge have been provided; and

(b) if so, the details thereof and the time by which this conversion work is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). For the conversion of Aunrihar-Chhapra MG to BG, an allocation of Rs.1.51 crores has been made in the Budget 1989-90. Its completion will depend on availability of resources in coming years. Varanasi-Aunrihar, which is a part of Varanasi-Bhatni gauge conversion project is likely to be completed by March 1991, subject to availability of resources in 1990-91.

Assistance given by Rural Banks in Barabanki and Sitapur Districts of Uttar Pradesh

2589. SHRI KAMLA PRASAD RAWAT: Will the Minister of FINANCE be pleased to state: